

CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, World Trade Centre, Tower B, Naurojinagar, New Delhi-110029

No. 13/2/7/2015-PM/CERC

Dated: 29.01.2025

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) (Second Amendment) Regulations, 2024.

The comments/suggestions/objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) (Second Amendment) Regulations, 2024 by 31st January, 2025 vide notice dated 31st December, 2024.

2. At the request of the stakeholders, the last date for submission of comments/suggestions/ objections has been extended till 7th February 2025. The comments/ suggestions/ objections may be sent to the undersigned on or before 7th February 2025 at the email addresses secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through the SAUDAMINI Portal by clicking the e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-20904365 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary